

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

8. IA/1951/2023 In C.P. (IB)/936(MB)2021

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: Shri Rama Sales Corporation  
V/s  
GAMMON ENGINEERS AND  
CONTRACTORS PVT. LTD.

Section: 9 of Insolvency & Bankruptcy Code, 2016

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ORDER

The matter is taken up through Virtual Hearing (VC).

**IA No. 1951/2023** – Applicant is directed to place on record hard copies of the IA No. 1951/2023 before the next dated of hearing. List IA No. 1951/2023 on **16.05.2023**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)